

By E-Mail/Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-03/2022/ 8202/A**

From :- Shri Romen Baruah  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To,  
Shri Sanjeev Kumar Sharma  
District & Sessions Judge  
Kokrajhar

Dated Guwahati, the 19<sup>th</sup> September, 2022

Sub:- **Permission to avail LTC.**


Ref:- Your letter No. DJK/2022/1334 dated 12.09.2022


Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail LTC for the block period of 2018-2021 (by way of **carry forward**) to visit Ramjeswaram Temple at Chennai during the Durga Puja vacation in the month of October, 2022 along with your wife and son, by the shortest possible route, as per existing Rules.

Thanking you.


Yours faithfully,

  
**REGISTRAR (VIGILANCE)**

**Memo NO. HC.VII-03/2022/ 8203 - 8205 /A, dated- 19/9/22** 

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action and to take necessary steps for allotment of budget for the LTC advance amount, as per Rules.
3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps to upload this letter in official website of this Hon'ble Court

  
**REGISTRAR (VIGILANCE)**

